GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO. 1286

TO BE ANSWERED ON THE 11th February, 2025

AGRICULTURAL MARKETING INFRASTRUCTURE SCHEME

1286. SHRI BALASHOWRY VALLABHANENI:

Will the MINISTER OF AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the details of assistance provided for construction of godowns /warehouses in rural areas of Andhra Pradesh under Agricultural Marketing Infrastructure Scheme (AMIS);
- (b) the details of the criteria adopted to identify and finalize the beneficiaries under the scheme:
- (c) the number of applications received from Andhra Pradesh under AMIS during each of the last five years and the current year, year-wise, State-wise and district-wise;
- (d) the number of applications approved along with the fund sanctioned and released; and
- (e) whether any applications have been rejected and if so, the reasons therefor?

ANSWER

MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAM NATH THAKUR)

- (a): Government is implementing Agricultural Marketing Infrastructure (AMI), a subscheme of Integrated Scheme for Agricultural Marketing (ISAM) across the country. Under AMI, since inception and up to December, 2024, in Andhra Pradesh 1547 godowns, with a capacity of 61.38 lakh MT, have been sanctioned and a subsidy of Rs. 319.3 crore released.
- (b): AMI is demand driven scheme in which eligible beneficiaries avail loan and capital back ended subsidy is provided. The eligible beneficiary submits project proposal for term loan including subsidy to the financial institution (FI) in prescribed application form along with Detail Project Report (DPR) for appraisal and sanction. Financially viable and self-sustained projects are sanctioned by the FI, which release the first installment of loan and then submit the claims of subsidy to National Bank for Agriculture and Rural Development (NABARD).

Cooperative Institutions / Societies submits agricultural marketing infrastructure proposals including storage infrastructure projects to National Cooperative Development Corporation (NCDC). On appraisal, NCDC sanctions loan and after disbursal of the first instalment to the beneficiaries, submits the eligible subsidy claims to Directorate of Marketing and Inspection (DMI) for release of fund.

State agencies that do not wish to avail loans from Fls, submits the project proposal to DMI Regional Office (RO) / Sub Office (SO) to avail eligible subsidy under the AMI scheme.

- (c) & (d): The district-wise details of number of applications received under AMI scheme from Andhra Pradesh during last five years and for the current year is at **Annexure-I.** As on 31st December, 2024, 402 applications have been approved and fund of Rs 49.32 crore have been sanctioned and Rs 46.31 crore released.
- (e): Some projects have been rejected due to the following reasons:
 - i. Term loan was less than 50% which doesn't comply with the scheme guidelines.
- ii. Non-submission of advance subsidy claims in the ENSURE portal of NABARD within 90 days of disbursal of 1st instalment of term loan by Fls.

Number of applications received in the State of Andhra Pradesh under AMI Scheme during last five years and the current year (up to 31st December 2024)

Name of District	2019- 20	2020- 21	2021- 22	2022- 23	2023- 24	2024- 25	Number of Applications Received
Anantapur	1	1	3	1	1	0	7
Bapatla	0	0	0	0	2	0	2
Chittoor	0	1	8	5	6	1	21
East Godavari	1	6	17	5	5	7	41
Guntur	2	13	25	14	6	7	67
Kakinada	0	0	0	0	0	1	1
Krishna	2	6	4	8	3	10	33
Kurnool	16	16	13	8	9	3	65
Mahbubnagar	0	1	0	0	0	0	1
Nandyal	0	0	0	0	0	4	4
NTR	0	0	0	0	1	1	2
Palnadu	0	0	0	0	0	3	3
Parvathipuram Manyam	0	0	0	0	0	2	2
Prakasam	1	1	2	2	2	2	10
Sri Potti Sriramulu Nellore	2	4	10	16	10	4	46
Srikakulam	3	0	66	16	0	5	90
Tirupati	0	0	0	0	0	1	1
Visakhapatnam	0	0	1	0	0	0	1
Vizianagaram	0	2	2	1	1	1	7
West Godavari	7	3	33	15	3	4	65
Y.S.R.	12	4	7	9	1	0	33
Total	47	58	191	100	50	56	502
